

Declaration of Assets and Liabilities

calesti)		Year 2024	-25
507est	Mymar , son/da	aughter/wife of Shri Shiyu	Syran Pras
100 12 aged 5.2	years, belonging to	Bihar Legisative A	sembly sec.
service and presently	working as Drive	Υ.	
service and presently	working as137176	7	

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S) Nellan H	Dependan Swame	Dependant- PAKAZAKA Name		Kum
(i)	Cash	50,000	25,000	NIL	75,000	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI A/C.40,000	Posto Hire 55,000	5000	55,000	11,000	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NJL	NIL	
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	0,000	coold-125gm Silver-700gm	coold sgm	coold-12 ym	chold-1500 Silvor-25	
(vii)	Other assets, such as values of claims / interests	NIL	NII	NIL	NII	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No	Description	Self	Spouse Name(S)		Dependan	Dependan
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)	03-kall Tehta mall Jehanaba	3/1/1/	Name /// //	Name	Etc. Name
(ii)	-Current market value Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	IVIL	NIL	NIL	NIL
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Hunge of Kattha Tehta Muth Jehanbad	NIL	NIL	NIL	NIL
() (Others (such as nterest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI- 11,87000		
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL .	

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NTL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CYOPK 3859 M	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

C. Personal De	etaii	
GPF/CPF/PRAN No.	:-	110003919367
Gender	:-	M (M/F)
Date of Birth	:-	10101972 (DD/MM/YYYY)
Class/Group	:-	C (AAB/C)
Cadre	::-	(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	Jehanabal.
I hereby de knowledge and bel		that the above details are true to the best of my

Signature Rasels Kun Name of Employee: Rajesh Rumar. Place: PATNA Date: 24/02/25